

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH

CP-572/2016

IN THE MATTER OF:

M/s. Master Tradecom Pvt. Limited

.. PETITIONER

SECTION :

Under Section 391 (2) & 394, 100 to 104

Order delivered on 27.7.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN,
Hon'ble member (Technical)

For the Petitioner

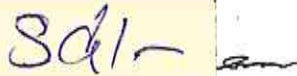
: Mr. Nawal Kishore Jha, Advocate, Sr. Panel
Counsel, Union of India – for ROC/OL, Raj.
with Dy. ROC/OL, Mr. R.S. Meena

For the Respondent

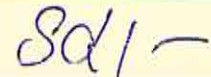
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ORDER

As in C.P. 564/2016.



(DEEPA KRISHAN)
MEMBER (TECHNICAL)



(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
27.7.2017